

Cantonment Board has any such plan, but will inquire.

**Primary Schools in Tripura**

1272. **Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) the total number of Primary Schools in Tripura up to 1945, 1949 and 1961; and

(b) the total number of High English Schools in Tripura in 1945, 1949 and in 1961?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (b) The required information is furnished below:—

	No. of Primary Schools	No. of High Schools
In the year 1945	114	9
In the year 1949	399	23
In the year 1961	1261	34

**Directorate of Income-tax Investigation and Research**

1273. **Shri Jedhe:** Will the Minister of Finance be pleased to state:

(a) whether Government propose to unit the separate Directorates of Income-tax Investigation and Research;

(b) If not, whether there was any proposal with Government to do so; and

(c) if so, the details thereof?

**The Minister of Finance (Shri Morarji Desai):** (a) No.

(b) No.

(c) Does not arise.

**Theft of Sales Tax Forms**

1274. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether three peons of the office of Chief Sales Tax Commissioner

were arrested for stealing of Sales Tax forms from the office;

(b) whether all the forms have been recovered; and

(c) the action taken against the persons involved?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Among 8 persons arrested so far, 6 are Class IV officials of the office of the Sales Tax Commissioner.

(b) Out of 480 stolen books of declarations in form 'C', 292 books have since been recovered.

(c) The arrested officials have been placed under suspension from the date of their arrests.

**दिल्ली में गैर-सरकारी स्कूल**

१२७५. **श्री बागडी :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के प्राइवेट स्कूलों को सरकारी स्कूलों में परिवर्तित करने का निश्चय किया गया है ; और

(ख) यदि हाँ, तो कब तक ?

**शिक्षा मंत्री (डा० का० ला० श्रीमाली) :**

(क) ऐसा कोई निश्चय नहीं किया गया है. और न ऐसा कोई प्रचेताव सरकार के विचाराधीन है ।

(ख) प्रश्न नहीं उठता ।

**Compensatory Allowance to Government Employees in Andaman Islands**

1276. **Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to refer to the deliberations at the first meeting of the Home Minister's Advisory Committee for Andaman and Nicobar Islands held in July 1961 and state:

(b) whether Government have since taken any decision on the question of grant of compensatory allowance to Government employees in Andaman